

Notes of the Registry

Orders of the Tribunal

for Admission

Or. 22. 01. 07Copies of order
prepared for both
the counsels.1
20107

W. D. P. B.

Order dated 22.01.07

The proxy counsel of Mr. G. A. R. Dora, I.d. Counsel for the Applicant submits that since the Applicant has got the relief, the case may be dismissed being infructuous.

In view of the above, the O.A. is dismissed being not pressed.

Mr. S. K. Ojha, I.d. Standing Counsel for the Respondents is present.

B. P.
Member (Admn.)

Vice-chairman

A. S.